

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 73/14/ND/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.12.2017**

**NAME OF THE COMPANY: Pearl International Tours and Travels Ltd. Vs.
Registrar of Companies**

SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner:	Mr. R. S. Bhatia, PCS		
--	---------------------	-----------------------	--	--


	For the Respondent:	None		
--	---------------------	------	--	--

ORDER

Notice to the secured and unsecured creditors. Publication be also effected in the daily newspaper Financial Express and Jan Satta, returnable on 6th February, 2018.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**